

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:1842
ANSWERED ON:02.08.2001
CRIMES IN TRAINS
PRABHAT KUMAR SAMANTARAY

Will the Minister of RAILWAYS be pleased to state:

- (a) whether crimes are committed regularly in some long distance trains passing through Bihar and some other States;
- (b) whether the concerned State Governments are not able to give the passengers due protection;
- (c) if so, whether the Government propose to depute Railway Protection Force in each coach of the trains passing through Bihar;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINIST
RAILWAYS (SHRI O. RAJAGOPAL)

(a) No, Sir.

(b) No, Sir.

(c) to (e) Do not arise as prevention of crime on Railways including running trains and escorting of trains for this purpose are the constitutional responsibilities of the State Governments.